NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/127/2016

NAME OF THE PETITIONER(S)

: R. Jeyapaal

NAME OF THE RESPONDENT(S)

: M/s Arjuna Engineering Private Limited & 2 others

UNDER SECTION

: 397/398 402 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. P. ARULARASO.

(02 spandary)

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G. SATHY NARMANN (PETITIONUS)

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143, Addle Lew Chambers, Langh Cour, Chenni-104.

ORDER

Counsel for the Petitioner present. Counsel for Respondent along with the representative of R1 present. We have heard. The Counsel for the Petitioner who replied to the arguments submitted by the representative of Counsel for R1. Order is reserved.

S-v-jajarehean.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)